

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:72

ANSWERED ON:24.11.2009

LOSSES DUE TO FLOOD

Gaikwad Shri Eknath Mahadeo;Reddy Shri Magunta Srinivasulu

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether floods due to heavy rains have affected many States of the country including Andhra Pradesh and Karnataka;
- (b) if so, the details of loss of lives, livestock and property including crops during the year 2009, State-wise;
- (c) whether the flood affected States have urged the Union Government to declare the devastating flood as a National Calamity;
- (d) if so, the reaction of the Government thereto;
- (e) whether any central team has visited the flood affected States;
- (f) if so, the details of the findings of the said team; and
- (g) the details of assistance sought by the flood affected States and assistance provided/sanctioned thereon during the said period, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (g): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (g) OF LOK SABHA STARRED QUESTION NO.72 FOR 24-11-2009 REGARDING "LOSSES DUE TO FLOOD".

(a) to (g): Twenty States including Andhra Pradesh and Karnataka have reported damage due to floods, heavy rains etc. of varying magnitude during 2009-10. A statement indicating the State-wise details of loss of lives, livestock and damage to crops and houses, as reported by the affected States, is at Annexure-I.

2. States of West Bengal, Karnataka and Andhra Pradesh have requested for declaring the cyclone/floods in their State as National Calamity. Financial assistance in the wake of natural calamity is provided under the Schemes of Calamity Relief Fund (CRF)/National Calamity Contingency Fund (NCCF). A CRF has been constituted for each State, corpus of which is shared between the Govt of India and the State Govt in the ratio of 75:25. In case of a calamity of severe nature, when resources in the CRF account are inadequate, additional assistance is considered from the NCCF, which is 100% funded by the Govt of India. In such cases the support to the concerned State Govt is provided at National level in the form of logistic and financial support to supplement their efforts to meet the situation effectively. The Scheme for CRF/NCCF does not contemplate declaration of any natural calamity as a "National Calamity".

3. In addition, Government of India had also provided requisite logistic support to the affected States in terms of deployment of Army, National Disaster Response Force etc for rescue and relief operations. Details of assistance sought by the flood affected States, visit of Central Teams and assistance approved by the Govt. from NCCF are given in Annexure-II.